

(c) the quantity of coffee exported during 1991-92; and

(d) the target set for its export during 1992-93?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) Steps taken to increase export of coffee include participation in International trade fairs, development of speciality coffee like 'Monsooned Coffee', increase in quantities offered in the export auctions, etc.

(c) 1,00,241 MT of coffee have been exported during April 1991 to February 1992.

(d) 1,20,000 MT is targetted for export during 1992-93.

Collection of toll tax on National Highways in Maharashtra

3741. SHRI RAMCHANDRA MAROTRAO GHANGARE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of National Highways passing through Maharashtra on which the work for widening and improving of roads are going on and the progress made so far;

(b) whether the Government have started collection, of toll tax for the bridges newly constructed on these roads; and

(c) if so, the amount of toll tax collected so far on National Highway Nos. 6 and 7 and the expenditure incurred on the employment of the personnel on these roads during 1990-91 and 1991-92?

THE MINISTER OF STATE OF THE SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Improvement works costing

Rs. 167.8 crores are at various stages of progress on National Highways No. 3,4, 4 B, 6,7,8,9,17, 50. Expenditure on these works till September, 1991 is Rs. 71.73 crores.

(b) Yes, Sir. Bridge fee/is collected on all bridges on these roads which qualify for such collection.

(c) The amounts of Bridge fees collected from Bridges on National Highways No. 6 and 7 for the years 1990-91 and 1991-92 are Rs. 4.43 lakhs and Rs. 58.89 lakhs respectively. No expenditure has been incurred on the employment of Personnel for this purpose as the collection is being carried out through contractors.

Export of sea ponds

3742. SHRI DHARMABHIKSHAM: Will the Minister of COMMERCE be pleased to state:

(a) the export target of sea foods during the current year and the achievements made;

(b) the countries to which exported;

(c) whether foreign participation is allowed in areas such as deep sea fishing aquaculture etc; and

(d) if so, the extent to which it is being allowed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a). Export of seafood during April, 1991 to February, 1992 is Rs. 1200 crores as against the target of Rs. 1500 crores fixed for the full year.

(b) The exports of marine products are mainly to Japan, EEC countries, USA, Singapore, Hongkong, UAE etc.

(c) Yes, Sir.